National Company Law Tribunal

Allahabad Bench

CPNO.99/18/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: Dasafrakash Hotela Resorts Put Utd Us Mr. Kumar Ashiyana Put Utd

SECTION OF THE COMPANIES ACT/I & B CODE: 9 of 12 B code 2016

SI. NO.	Name	Designation	Representation	Signature
<u>1.</u>	Shir Rodgen	14.		
<u>2.</u>	on Behoolt a			
	Righted	Side		
3.	Vipin kult	mala Alvo.	Rhon	Vipia

C.P. No. (IB).118/ALD/2017

Advocate, Shri Nishant Mishra along with Bipin Kushwaha. Shri Shivpujan, proxy for Balram Gupta.

In the present matter a reply/ objection to the I.B. Petition has been filed. The case is now fixed for argument. The petitioner is at liberty to file rejoinder, if willing so.

The matter be listed on 19th December, 2017.

Date: 06.12.2017

Typed By;

Jyoti Stenographer Shri H.P. Chaturvedi, Member (Judicial)